**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**BENGALURU BENCH, BENGALURU**
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.28**
**C.P (IB) No.82/BB/2023**

**IN THE MATTER OF:**

M/s. Avolin Software India Private Limited ... Petitioner
Vs.
RoC, Karnataka ... Respondent

**Order under Section 59 of I & B Code, 2016**

**Order delivered on: 25.06.2024**

**CORAM:**

**SHRI K. BISWAL**
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Bhavana J Chakragiri

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **02.07.2024**.

**Sd/-**
**(MANOJ KUMAR DUBEY)**
**MEMBER (TECHNICAL)**

**Sd/-**
**(K. BISWAL)**
**MEMBER (JUDICIAL)**

Gayathri